

FORM G
INVITATION FOR EXPRESSION OF INTEREST IN THE MATTER OF
N. KUMAR HOUSING & INFRASTRUCTURE PRIVATE LIMITED
 Operating In Business of Hospitality and Real Estate Infrastructure
 Leasing/Development at Nagpur, Maharashtra
 [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
 India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. N. Kumar Housing & Infrastructure Private Limited CIN: U55101MH2001PTC130864 PAN: AABCN9938J
2.	Address of the Registered Office 1st floor B, Poonam Chambers, Byramji Town, Chhindwara Road, Nagpur MH 440013
3.	URL of website https://incorporstructuring.in/n_kumar_housing_infrastructure.html
4.	Details of the place where the majority of fixed assets are located Land parcels admeasuring approximately 95.53 acres, bearing Khasra Nos. 48, 61, 62, 63/1, 63/2, 63/3, 63/4, 63/5, 64, 65, 66/2, 66/3, 67/1, 67/2, 67/3, 70, 72/1, 72/2, 77, and 87, situated at Mouza Yerkheda, Taluka Kamptee, District Nagpur, Maharashtra – 441002.
5.	Installed capacity of main products/services Not applicable.
6.	Quantity and value of main products/ services sold in the last financial year Not applicable.
7.	Number of employees/workmen Not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: The details can be sought by emailing at ip.nkhipl@gmail.com in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL : The details can be sought by emailing at ip.nkhipl@gmail.com in accordance with the provisions of the Code and Regulations made thereunder. The same is also available at the URL mentioned above at point no. 3.
10.	Last date of receipt of expression of interest June 11, 2026
11.	Date of issue of the provisional list of prospective resolution applicants June 16, 2026
12.	Last date of submission of objections to the provisional list June 21, 2026
13.	Date of issue of the final list of prospective resolution applicants June 26, 2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants June 28, 2026
15.	Last date for submission of resolution plans July 29, 2026
16.	Process email id to submit Expression of Interest ip.nkhipl@gmail.com

Notes:

- The Resolution Professional (“RP”)/ Committee of Creditors (“CoC”) shall have discretion to change the criteria for the EOI at any point of time.
- The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.

RESOLUTION PROFESSIONAL

**In the matter of N. Kumar Housing & Infrastructure Private Limited
 Incorp Restructuring Services LLP**

Through its Designated Partner – Mr. Jayesh Natvarlal Sanghrajka

IBBI Registration No.: IBBI/1PE-0129/1PA-1/2022-23/50032

AFA No.: AA1/50032/02/300626/20055 (valid till June 30, 2026)

Address Registered with IBBI: 8, VK Commerce, 3rd Floor, 3rd Main, KSSIDC Rajajinagar Industrial Estate, Bengaluru - 560010

Process specific address for correspondence: 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014

Date: May 27, 2026

Place: Mumbai